

ORISSA HIGH COURT, CUTTACK

OFFICE ORDER

Dated, Cuttack, this the 3rd day of May, 2020

In continuation of Court's Notifications dated 25.03.2020, 28.03.2020, 03.04.2020 and 15.04.2020, it is hereby informed that in view of extension of lockdown by the Government of India for a further period of two weeks i.e. up to 17th May, 2020, the normal working of the High Court shall remain suspended till 17th May, 2020. The High Court shall function during the above period in the following manner.

- (i) The High Court shall function on all five working days of the week with one Division Bench each on Tuesday and Thursday and five Single Benches on each working day w.e.f. 04.05.2020 till 15.05.2020.
- (ii) The Hon'ble Judges sitting in the Division Bench will also hold Single Benches after completion of the work of the Division Bench.

The Filing Counters of the Court shall continue to be opened from 10.30 A.M. to 1.00 P.M. on all working days during the above period. Adequate security arrangement will be made to ensure social distancing between the persons/Advocates coming to the Filing Counters.

The Superintendents of all Sections of the Court are directed to make roster arrangement of the staff ensuring 50% attendance in their respective Sections during above period for smooth functioning. Further, all the Superintendents of the Court are hereby directed to remain alert during the above period and to report for duty in the event of exigencies.

By Order

[Signature]
3.5.2020

REGISTRAR (JUDICIAL)

Memo No. 4839(150) / Dated: 03.05.2020

Copy forwarded to the:

- (1) All Officers of the Court,
 - (2) Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice,
 - (3) Asst. Registrar-cum-Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court,
 - (4) All Superintendents of the Court,
 - (5) Advocate General, Odisha, Cuttack,
 - (6) Secretary, High Court Bar Association, Cuttack,
 - (7) The Technical Director, NIC, Orissa High Court, Cuttack to upload in the website of the Court,
 - (8) Notice Board
- for information and necessary action.

[Signature]
3/5/2020

DY. REGISTRAR (JUDICIAL)